

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 53 of 2017 (SZ)

Applicant(s)
M. Nagaraj,
Sivakasi Taluk,
Virudhunagar District.

Vs. Respondent(s)
The Chairman,
Tamil Nadu Pollution Control Board,
Chennai and 5 others.

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)
Mrs. H. Yasmeen Ali for R1 and R2
M/s. M.K. Subramanian, E.Manoharan &
P. Velmani for R3 to R6

Note of the Registry	Orders of the Tribunal
Order No. 5	<p>Date: 13th September, 2017</p> <p>There is no representation for the applicant.</p> <p>Learned counsel appearing for respondent Nos.3 to 5 submitted that the reply would be filed within a week.</p> <p>Let the same be filed before the Registry without fail, with advance copy to the applicant who is at liberty to file rejoinder if any, within a week thereafter.</p> <p>List the matter on 07.11.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>